

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10916 of 2017

(Arising out of OIA-BHV-EXCUS-000-APP-252-16-17 dated 15/02/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Kiran Ispat Udyog

Plot No. 504, Gidc-Ii,
Sihor, BHAVNAGAR, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Bhavnagar

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

.....Respondent

APPEARANCE:

Shri Mukesh Patel, Advocate for the Appellant

Shri Dinesh Prithiani, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 17.06.2022

DATE OF DECISION: 23.06.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10699 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul